

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

I.A. Nos. 2173, 2845, 2302, 2858 & 2859

IN

Comp. App. (AT) No 346 of 2018

In the matter of:

Union of India

....Appellant

Vs.

**Infrastructure Leasing and Financial Services Ltd. &
Ors.**

....Respondents

Present:

Appellant: Mr. Ramji Srinivasan, Senior Advocate with Mr. Raunak Dhillon, Ms. Isha Malik, Mr. Sharan Thakur, Mr. Mahesh Thakur, Mr. Mohd. Azeem Khan, Advocates.

Comp. App. (AT) No. 347 of 2018

In the matter of:

Infrastructure Leasing and Financial Services Ltd.

....Appellant

Vs.

Union of India & Ors.

....Respondents

Present:

Appellant: Mr. Ramji Srinivasan, Senior Advocate with Mr. Raunak Dhillon, Ms. Isha Malik, Mr. Sharan Thakur, Mr. Mahesh Thakur, Mr. Mohd. Azeem Khan, Advocates.

Ms. Monica Verma, Advocate for Dhanlaxmi Bank.

Ms. Meghana Singh, Mr. Abhijeet Das, Mr. Karan Khanna, Mr. Aditya Sikka, Mr. Hariharan Kumar, Advocates.

Contd/-.....

ORDER

(Through Virtual Mode)

09.12.2020:- Heard Mr. Ramji Srinivasan, Senior Advocate representing the Applicant in I.A No. 2173 of 2020.

I.A No. 2845 of 2020

This is an application for withdrawal of I.A. No. 2173 of 2020. There is no opposition to it from the Respondents, intervenors/ proposed intervenors and the Union of India. Keeping in view the reasons assigned in the application, we permit withdrawal of I.A. No. 2173 of 2020 along with all related IAs. I.A Nos. 2173 of 2020 and 2845 of 2020 stand disposed of.

I.A No. 2858 of 2020

This is an application for withdrawal of I.A. No. 2302 of 2020. There is no opposition to it from the Respondents, intervenors/ proposed intervenors and the Union of India. Keeping in view the reasons assigned in the application, we permit withdrawal of I.A. No. 2302 of 2020. I.A. Nos. 2302 of 2020 and 2858 of 2020 stand disposed of.

I.A No. 2859 of 2020

Ms. Monica Verma, Advocate appearing for Applicant- Dhanlaxmi Bank seeks withdrawal of I.A. No. 2860 of 2020. There is no opposition to it from the Respondents, intervenors/ proposed intervenors and the Union of India. Keeping in view the reasons assigned in the application, we permit withdrawal of I.A. No. 2860 of 2020. I.A Nos. 2860 of 2020 and 2859 of 2020 stand disposed of.

The main appeals would be posted for hearing on a date to be notified later.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

AR/g